## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

<u>Item No.116</u> <u>IA-5249/2020 in</u> IB-761 /(ND)/2018

**IN THE MATTER OF:** 

Ms. Sony Pictures Networks India (P) Ltd

....OPERATIONAL CREDITOR

Vs.

**Ortel Communication Ltd** 

....RESPONDENT

**SECTION:** 

U/s. 9 IBC, 2016

Order delivered on 11.3.2021

**CORAM:** 

CH. MOHD. SHARIEF TARIQ MEMBER (JUDICIAL) SHRI NARENDER KUMAR BHOLA MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Counsel for the Applicant - Adv. Mr. Anshuman Nandi, Adv. Ms.

Saloni Vyas, Adv. Mr. Sameer Abhyankar.

For the Respondent/CD

For the Intervener

: Mr. Santosh Kumar Ray, Mr. Bharat Singh, Ms. Rituparna Sanyal,

Ms. Sannoyee Chakraborty Advocates for the R.P.

### **ORDER**

### IA-5249/2020:

Both sides are present. The Counsel for the Resolution Professional is directed to place an Agenda before the COC for payment of the CIRP expenses to the respondent. The rejoinder may be filed if so desired.

List on 07.4.2021.

(NARENDER KUMAR BHOLA) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)

# IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

<u>Item No.116</u> <u>IA-703/2021 in</u> IB-761 /(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India (P) Ltd

....OPERATIONAL CREDITOR

Vs.

**Ortel Communication Ltd** 

....RESPONDENT

**SECTION:** 

U/s. 9 IBC, 2016

Order delivered on 11.3.2021

**CORAM:** 

CH. MOHD. SHARIEF TARIQ MEMBER (JUDICIAL) SHRI NARENDER KUMAR BHOLA MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Counsel for the Applicant - Adv. Mr. Anshuman Nandi, Adv. Ms.

Saloni Vyas, Adv. Mr. Sameer Abhyankar.

For the Respondent/CD

For the Intervener

: Mr. Santosh Kumar Ray, Mr. Bharat Singh, Ms. Rituparna Sanyal,

Ms. Sannoyee Chakraborty Advocates for the R.P.

#### **ORDER**

### IA-703/2021:

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Counsel for the Resolution Professional is directed to file reply within a week by giving an advance copy to the other side. Thereafter, the other side may file Rejoinder, if any.

List on 07.4.2021.

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(NARENDER KUMAR BHOLA) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)

# IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI COURT-III

Item No.116 IA-1242/2021 in IB-761 /(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India (P) Ltd

....OPERATIONAL CREDITOR

Vs.

**Ortel Communication Ltd** 

....RESPONDENT

**SECTION:** 

U/s. 9 IBC, 2016

Order delivered on 11.3.2021

**CORAM:** 

CH. MOHD. SHARIEF TARIQ MEMBER (JUDICIAL) SHRI NARENDER KUMAR BHOLA MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Counsel for the Applicant - Adv. Mr. Anshuman Nandi, Adv. Ms.

Saloni Vyas, Adv. Mr. Sameer Abhyankar.

For the Respondent/CD

For the Intervener

: Mr. Santosh Kumar Ray, Mr. Bharat Singh, Ms. Rituparna Sanyal,

Ms. Sannoyee Chakraborty Advocates for the R.P.

### **ORDER**

#### IA-1242/2021:

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Counsel for the Resolution applicant prayed for time to file reply. At request, time is enlarged. However, a suggestion fell from this Bench to the parties to settle the matter out of Court on mutual understanding.

List the matter on 07.4.2021.

(NARENDER KUMAR BHOLA) MEMBER (TECHNICAL) (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)

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### IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI **COURT-III**

Item No.116 IB-761 /(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India (P) Ltd ....OPERATIONAL CREDITOR

**Ortel Communication Ltd** 

....RESPONDENT

**SECTION:** 

U/s. 9 IBC, 2016

Order delivered on 11.3.2021

**CORAM:** 

CH. MOHD. SHARIEF TARIQ MEMBER (JUDICIAL) SHRI NARENDER KUMAR BHOLA MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent/CD

For the Intervener

### ORDER

Ld. Counsel Mr. Sinha has mentioned the matter in relation to IA-576/2019 and along with the connected matters and stated that the next date of hearing is 5<sup>th</sup> May, 2021. It is noted that the matter was taken for hearing, as the Resolution Plan is under consideration. Therefore, the date of hearing is preponed.

List the IAs on 13<sup>th</sup> April, 2021.

(NARENDER KUMAR BHOLA) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)